

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 352 OF 2010

Wednesday, this the 9th day of June, 2010.

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

P.C.Chandy
Assistant Accounts Officer
Zonal Office, Nehru Yuvak Kendra Sangathan
Trivandrum – 4
Residing at 'Vias', Pattom P.O
Trivandrum ... **Applicant**

(By Advocate Mr.Shafik M.A.)

versus

1. Union of India represented by the Secretary
Ministry of Youth Affairs, Sasthri Bhavan
New Delhi – 1
2. The Director General
Nehru Yuvak Kendra Sangathan
2nd Floor, Core IV, Scop Minar
Laxmi Nagar, District Centre
Vikas Marg, New Delhi
3. The Zonal Director
Nehru Yuvak Kendra Sangathan
Opp. St,Mary's High School, Pattom
Trivandrum ... **Respondents**

(By Advocate Mr Sunil Jacob Jose, SCGSC)

The application having been heard on 09.06.2010, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Since the prayers in the Original Application has already been
allowed by the Department by sanctioning the medical leave and

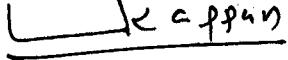


disbursing the salary, this OA is disposed of by recording the above facts.

No order as to costs.

Dated, the 9th June, 2010


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

VS